(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla,

Registrar (Administration), High Court of Jharkhand, Ranchi.

2: Office - 0651-2481449 Fax No. - 0651 - 2481116

File No. XXII(6)/1	1/2025-26/Apptt.
Letter No	/Apptt.

Dated:

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending Online e-Courts Programme at all District Headquarters for District Judges through SJA (ECT_16_2025) scheduled to be held on 9th January, 2026 from 04:30 P.M. to 05:30 P.M.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of District Judge Cadre (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending Online e-Courts Programme at all District Headquarters for District Judges through SJA (ECT_16_2025) scheduled to be held on 9th January, 2026 from 04:30 P.M. to 05:30 P.M.

Link for the training:

https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m709 c189d489adea5932ec256978b7ef8

Meeting number: 2517 584 2981

Password: gCCGpp6H2d6

The protocol of connectivity of the said training is as follows:-

- The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- Officers should login by 04.15 P.M. Beyond 04:35 P.M., login would not be allowed. (ii)
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

	Yours sincerely,
	Sd/- Vishwa Nath Shukla
	Regiștrar (Administration)
Dated, Ranchi, the _	16/12/2025

Memo No. 5645 /Apptt. Dated, Ranchi, th Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1055/JAJ dated 05.12.2025 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website. Registrar (Administration)